

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 3334
ANSWERED ON 16TH MARCH, 2021

GRANT TO SMALL PROCESSING UNITS

3334. SHRI B.B. PATIL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has taken any new initiative to provide grant for small processing units/cold storage setup;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details about the nodal officer, procedure and units sanctioned till date in the State of Telangana?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (c): Ministry of Food Processing Industries is implementing Central Sector Umbrella Scheme – Pradhan Mantri Kisan SAMPADA Yojana, which provides financial support in setting up of small food processing units and cold storage for food processing industries under its various sub-schemes such as Creation/ Expansion of Food Processing & Preservation Capacities; Integrated Cold Chain and Value Addition Infrastructure; Creation of Backward and Forward Linkages etc.

As part of Aatamnirbhar Bharat Abhiyan, Ministry of Food Processing Industries has launched an all India centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for upgradation of existing micro food processing enterprises. It is to be implemented for a period of five years from 2020-21 to 2024-25 with an outlay of Rs.10,000 crore. Two lakh micro food processing units will be directly assisted with credit linked subsidy.

The PMFME scheme adopts One District One Product (ODOP) approach to reap benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP approach would provide framework for value chain development and alignment of support infrastructure.

The PMFME scheme envisages support for common infrastructure to FPOs, SHGs, Cooperatives, any Government agency or private enterprises. The following common infrastructure would be funded under the Scheme:

- i. Premises for assaying of agriculture produce, sorting, grading, warehouse and cold storage at the farm-gate;
- ii. Common processing facility for processing of ODOP produce;
- iii. Incubation Centre involves one or more product lines, which could be utilized by smaller units on a hire basis for processing of their produce. The Incubation Centre can partly be used for training purpose. It would be run on commercial basis.

(d): The PMFME scheme envisages that each State/UT would appoint State Nodal Agency, which would be the operational agency at the State/UT level for implementing the scheme. The details of State Nodal Officer in the State of Telangana are as under:-

“Shri Akhil Kumar Gawar, Director, Food Processing, Government of Telangana, Hyderabad
Phone No. 040-23319273, e-mail: dir-fp-ind@telangana.gov.in”.

The applicant would be required to submit their proposal online on PMFME portal. After scrutiny of the proposal, District Level Committee would recommend the proposal to lending institution for approval and sanction of loan. The subsidy would be released to beneficiary after sanction of loan. District Resource Person would provide handholding support to the beneficiaries for preparation of DPR, taking bank loan, obtaining necessary registration & license etc. PMFME portal for receipt of proposals has been recently launched for individual micro enterprises and applicants have started submitting proposals. In the state of Telangana about 4700 units would be supported during the scheme implementation period 2020-25.
